ORDER

The President is pleased to accept the resignations of the four panel counsel figuring in the table below with effect from the dates mentioned against their names under column 'V'. Consequently, their names occurring in various orders of this Department as mentioned under column-IV in the table, stand deleted.

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Name of Advocate (S/Shri)</th>
<th>Name of Court &amp; Category of Panel</th>
<th>Detail of the order of empanelment</th>
<th>Date of acceptance of resignation</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Naresh Chandra Tripathi (wrongly written as Narendra Chandra Tripathi)</td>
<td>Sr. Panel Counsel for Allahabad High Court at Allahabad</td>
<td>No. 36(1)/2015-Judl. dated 09.04.2015 read with No. J-11017/20/2017-Judicial dated 09.04.2018</td>
<td>16.03.2020</td>
</tr>
<tr>
<td>2</td>
<td>V.J.M. Lohiya</td>
<td>Standing Govt. Counsel for Dist. &amp; Subordinate Court, Krishna (Andhra Pradesh)</td>
<td>J-11017/24/2018-Judicial dated 03.10.2018</td>
<td>Date of this order</td>
</tr>
<tr>
<td>4</td>
<td>Adithya Reddy</td>
<td>Central Govt. Counsel for High Court of Madras at Chennai</td>
<td>J-11017/20/2018-Judicial dated 06.08.2018</td>
<td>Date of this order</td>
</tr>
</tbody>
</table>

2. Hindi version of this order will follow.

(S. R. Mishra)
Additional Secretary

Copy for information to:

1. OSD to MLJ/PS to Law Secretary/PS to Legislative Secretary/PS to all Addl. Secretary/Joint Secretary of Department of Legal Affairs
2. The Ld. Additional Solicitor General of India, Allahabad High Court, Shri Shashi Prakash Singh
3. The Asst. SGI for High Court of Andhra Pradesh at Amravati
4. The Incharge, Branch Secretariat at Chennai
5. The Incharge, Litigation (High Court) Section, New Delhi
6. The four Advocates mentioned in the table above
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi
8. Cash (LA) Section to stop retainership fee to Shri Ashim Sood, ex-CGSC and Shri V.J.M. Lohiya, ex-SGC with effect from the dates mentioned against each under column 'V' in the table above
9. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Counsel'
10. Hindi Section, Department of Legal Affairs, for translation of this order
11. Guard File with 5 spare copies.